

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 141 OF 2017 &
IA NO. 359 OF 2017**

Dated: 29th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Sree Rayalaseema Alkalies and Allied Chemicals Ltd. Appellant(s)
Versus**

**Andhra Pradesh Electricity Regulatory Commission & Respondent(s)
Anr.**

Counsel for the Appellant(s) : Mr. Rohit Rao
Mr. Ananga Bhattachary
Mr. Kiran Kumar
Mr. Harshita Bhatnagar

Counsel for the Respondent(s) : Mr. K.V. Mohan
Mr. K.V. Balakrishnan
Mr. R.K. Sharma fprR.1

Ms. Prerna Singh
Mr. Prashant Mathur for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **29.11.2018.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

ts/mk